

E. No.146/12

New No.78246/16

01.06.2020

File was not taken up on 04.05.2020 in view of the order no. 7854-7964/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 02.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 04.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
01.06.2020

U. No.23/09

New No.59543/16

01.06.2020

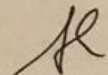
File was not taken up on 04.05.2020 in view of the order no. 7854-7964/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 02.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 03.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
01.06.2020

M. No.5/16

New No.59847/16

01.06.2020

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 04.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
01.06.2020

E. No.247/19

New No.962/19

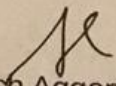
02.06.2020

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 07.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
02.06.2020

E. No.144/19

New No.735/19

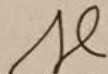
02.06.2020

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 07.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
02.06.2020

E. No.248/19

New No.963/19

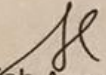
02.06.2020

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 07.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
02.06.2020

E. No.66/19

New No.458/19

02.06.2020

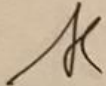
File was not taken up on 05.05.2020 in view of the order no. 7854-7964/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 02.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 07.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
02.06.2020

E. No.602/14

New No.77986/16

02.06.2020

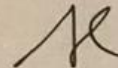
File was not taken up on 05.05.2020 in view of the order no. 7854-7964/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 02.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 07.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
02.06.2020

E. No.218/19

New No.906/19

03.06.2020

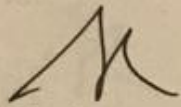
File was not taken up on 06.05.2020 in view of the order no. 7854-7964/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 02.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 30.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.266/19

New No.982/19

03.06.2020

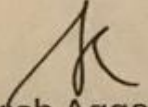
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.


(Shish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.60/19

New No.431/19

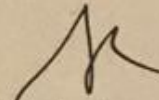
03.06.2020

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.63/19

New No.440/19

03.06.2020

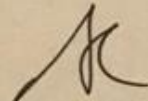
File was not taken up on 06.05.2020 in view of the order no. 7854-7964/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 02.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.217/19

New No.907/19

03.06.2020

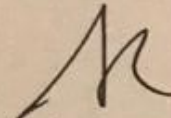
File was not taken up on 06.05.2020 in view of the order no. 7854-7964/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 02.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 30.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.40/20

New No.125/20

03.06.2020

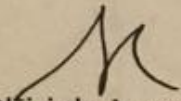
File was not taken up on 06.05.2020 in view of the order no. 7854-7964/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 02.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 30.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.254/19

New No.976/19

03.06.2020

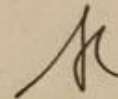
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.268/19

New No.980/19

03.06.2020

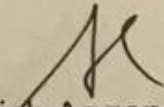
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.33/15

New No.79644/16

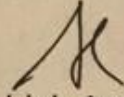
03.06.2020

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.253/19

New No.977/19

03.06.2020

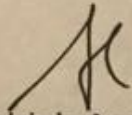
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.251/19

New No.967/19

03.06.2020

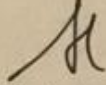
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.264/19

New No.984/19

03.06.2020

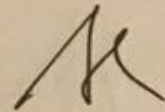
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.219/19

New No.908/19

03.06.2020

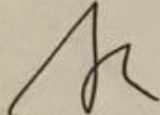
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 30.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.255/19

New No.975/19

03.06.2020

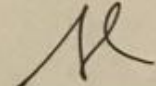
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.


(Shrish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.267/19

New No.981/19

03.06.2020

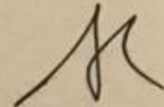
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.269/19

New No.979/19

03.06.2020

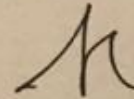
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.265/19

New No.983/19

03.06.2020

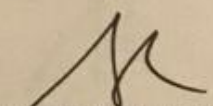
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.


(Shifish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.256/19

New No.974/19

03.06.2020

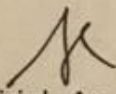
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.262/19

New No.986/19

03.06.2020

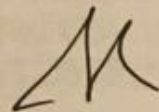
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.270/19

New No.978/19

03.06.2020

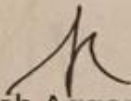
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.263/19

New No.985/19

03.06.2020

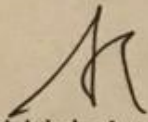
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.249/19

New No.965/19

03.06.2020

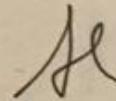
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.250/19

New No.966/19

03.06.2020

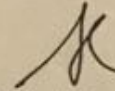
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.260/19

New No.970/19

03.06.2020

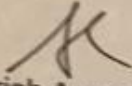
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.258/19

New No.972/19

03.06.2020

File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020

E. No.259/19

New No.971/19

03.06.2020

File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 29.09.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
03.06.2020